NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP. No 53/634A/NCLT/AHM/2016(New)
C.P. No. 279/634A/CLB/MB/2013(Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

Name of the Company: Dilip Narpatlal Shah & Ors.
V/s.
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S GODIAWALA	ADVOCATE	PETITIONERS	
2.	NATASHA SUTARIA	ADVOCATE	RESPONDENT NOS. 1-3	

ORDER

Learned Advocate Mr. Pavan S. Godiawala present for Petitioner. Learned Advocate Ms. Natasha Sutaria on behalf of Thakkar& Pahwa Advocates filed Vakalatnama for Respondents 1 to3. None present for Respondent No. 4.

At the request of counsel for Respondents 1 to3, adjourn the matter to 10.11.2016 as a last chance.

List the matter on 10.11.2016 for final hearing.

18/10/16

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 18th day of October, 2016